

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 15.06.2017

ORDER NO. 77 of 2017


The Hon'ble President is pleased to partially modify the following sitting commencing from **03.07.2017 to 07.07.2017 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. D. N. Panda, Member (J) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 03.07.2017 to 07.07.2017	Customs & Excise Division Bench matters.

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar

**F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 16.06.2017

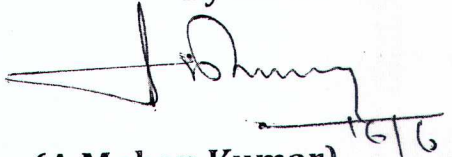
ORDER NO. 78 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 73/2017 for CESTAT Delhi to the extent indicated below:-

On 23.06.2017 Hon'ble Dr. D. M. Mishra, Member (Judicial) will hear single Member matters as notified.

The Service tax Division Bench matters will be taken up by Court No. 1 on this day.

By Order



**(A.Mohan Kumar)
Registrar**

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Asstt. Dy. Registrar